

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.814**  
ANSWERED ON 27.07.2023

**TAKING OVER TALI MAHADEVAN TEMPLE BY ASI**

814# DR. RADHA MOHAN DAS AGRAWAL:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Archaeological Survey of India (ASI) has received a letter dated 6th, December, 2019 from the Superintending Engineer, Thrissur Circle of ASI regarding acquisition of TaliMahadevan Temple at Ongallur, Palakkad District, Kerala and if so, the details thereof; and
- (b) the reasons for not taking over the temple despite the written consent given by the temple management and by when Government will take over the said temple?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH  
EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) A communication dated 06.12.2019 has been received from Superintending Archaeologist of Thrissur Circle Archaeological Survey of India regarding protection of Tali Mahadevan Temple at Ongallur, Palakkad District, Kerala.
- (b) The pre-requisites for declaration of a monument as a Centrally Protected Monument involves different processes such as defining & demarcation of area of monument on ground in consultation with State Government, authentication of revenue records, consent of stakeholders, issue of preliminary notification inviting comments/objections from public etc. The same are yet to be completed. As such, no timeframe can be specified for declaration of the monument as a Centrally Protected Monument.

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